

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह): (क) न तो सरकार को ही ऐसी कोई शिकायत प्राप्त हुई है, और न सेना मुख्यालयों को ही।

(ख) से (ग). प्रश्न नहीं उठते।

N. C. C. in Madras

5452. SHRI C. CHITTYBABU: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to send the Director-General of N.C.C. to Madras to revive the N.C.C. in Madras and if so, the details thereof; and

(b) the action taken by the Centre to implement the request of the Madras Government that the commands used in N.C.C. should be in either English or Tamil?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) and (b). The Government of India's views on the suggestion of the Madras Government regarding the language of the words of command in the N.C.C. have been conveyed to the Madras Government. Their reaction is awaited.

Proof and Experimental establishment, Balasore

5453. SHRI S. KUNDU: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the Test Audit Authorities of the Defence Services had detected a case in 1967 in the Proof and Experimental Establishment, Balasore (Orissa) regarding infructuous expenditure of Rs. 29,000 in connection with the repair of a six-ton crane held by the said Establishment;

(b) whether a departmental court of enquiry was ordered to investigate into the above facts and to fix up the responsibility; and

(c) if so, the present position of the case and what action has been taken against the officers responsible?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The findings of the Court of Enquiry are under examination.

Officers of Proof and Experimental Establishment, Balasore

5454. SHRI S. KUNDU: Will the Minister of DEFENCE be pleased to state:

(a) the number of Class I and Class II army and civilian officers of the Proof and Experimental Establishment, Balasore against whom either departmental enquiry or enquiry by the C.B.I. have been completed or are in progress for the period 1st January, 1965 to 1st March 1968;

(b) the number, names and designations of such officials;

(c) how many of them have been transferred from Balasore after such enquiry and the names of such officers; and

(d) whether after transfer the cases have been dropped or are still continuing?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) to (d). C.B.I. has started investigation against certain officers. Departmental enquiry is also in progress against certain others. It is considered that it will not be desirable to disclose the details on the floor of the House before the investigations are completed.